

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Date of Hearing : 24.9.2019

Petition No. 135/MP/2018

Subject : Petition seeking payment of transmission tariff between the date of commissioning and date of charging of Element 2 and Element 3 of transmission assets of Kudgil Transmission Ltd.

Petitioner : Kudgil Transmission Limited

Respondents : Bangalore Electricity Supply Company Limited (BESCOM) and Others.

Petition No. 210/MP/2017

Subject : Petition seeking revision of the quoted transmission tariff payable to it in terms of the Transmission Services Agreement (TSA) for various events occurring after the Bid due date.

Petitioner : Kudgi Transmission Limited

Respondents : Bangalore Electricity Supply Company Limited and others

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Nishant Kumar, Advocate, KTL
Shri Anand K. Ganesan, Advocate, BESCOM, NTPC Ltd.
Shri Divyanshu Bhatt, Advocate, PGCIL
Shri K.K Jain, PGCIL

Record of Proceedings

Learned Proxy counsel for the Petitioner submitted that arguing counsel in the matters is not available due to personal difficulty and requested to adjourn the matters. Learned counsel for the Respondents had no objection in this regard. Accordingly, the Commission adjourned the matters.

2. The Commission observed that no adjournment will be granted in the matters in future.

3. The Petitions shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

SD/-

(T. D. Pant)

Deputy Chief (Law)